

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-76-2020**

Mr. Dilip Trimbak Alve & Anr. ... Petitioners

Versus

Mr. M. Ashraf Nagarwala & Ors. ... Respondents

Shri N. Sardesai, Senior Advocate with Shri G. Panandikar, Advocate for the Petitioners.

Shri A.D. Bhohe, Advocate for the Respondent No.1.

Shri Sagar Dhargalkar, Additional Government Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 10th July 2020

P.C. :

Issue notice to the second respondent – Municipality for final disposal

2. Post the matter on 13.07.2020. Status quo to continue.

DAMA SESHADRI NAIDU, J.

NH